

S.GOVERDHAN REDDY,
REGISTRAR (VIGILANCE)



HYDERABAD,
DT: 28.03.2025.

ROC.No. 30/2025 - B.SPL.,

Sir/Madam,

SUB: **DISTRICT JUDGES** - Filling up of 50 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year, 2025 - Attested photocopies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, *during the last six months period* - Called for - Regarding.

REF: 1. High Court's Notification No.14-B.Spl., dated 08.01.2025.
2. High Court's Proc.Roc.No.30/2025-B.Spl., dated 28.03.2025

I am to state that the High Court notified 50 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1st cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, during the last six months period and further the officers who are presently working on other duty shall furnish the attested photo copies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, during the six months period i.e., prior to the date of assuming the charge of that post.

The copy of Judgments must reach the High Court by 20th April, 2025 without fail either by way of speed post or any other mode.

- Note:**
1. The copies of the Judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original Judgment.
 3. The copy must either be a Photo copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,



REGISTRAR (VIGILANCE)

To

1. **SRI M.SRINIVAS,**
VI Additional District and Sessions Judge, Sathupally, Khammam District.
2. **SMT. B.PUSHPALATHA,**
Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.
3. **SRI D.V.NAGESWARA RAO,**
XXV Additional Chief Judge, City Civil Court, Hyderabad.
4. **MS.N.AMARAVATHI,**
X Additional Chief Judge, City Civil Court, Hyderabad.
5. **SRI J.VIKRAM,**
Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kushaiguda.
6. **SMT. M.K.PADMAVATHI,**
Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.
7. **SRI D.DURGA PRASAD,**
Judge, Family Court-cum- III Additional District and Sessions Judge, Nalgonda.
8. **SRI K.MURALI MOHAN,**
IX Additional Chief Judge, City Civil Court, Hyderabad.
9. **SMT.CH.ASHALATHA (CHIRANJI)**
Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.
10. **SRI P.ANJANEYULU,**
Fast Track Special Court For Expeditious Disposal Of Cases Of Rape And Protection Of Children Against Sexual Offences (Pocso) Act, Rangareddy District at Rajendranagar.
11. **SRI G.UDAY KUMAR,**
XXIV Additional Chief Judge, City Civil Court, Hyderabad.
12. **SRI MANDA VENKATESWARA RAO,**
XXVI Additional Chief Judge, City Civil Court, Hyderabad.

13. **SMT. KSHAMA DESHPANDE,**
Secretary, District Legal Services Authority, Hanumakonda.
14. **SMT. S.SWATHI REDDY,**
Secretary, District Legal Services Authority, Siddipet.
15. **SRI D.KIRAN KUMAR,**
Secretary, District Legal Services Authority, Medchal Malkajgiri at Kushaiguda.
16. **SRI BRUNGI SRINIVASULU,**
Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.
17. **SMT. D.VAROODHINI,**
Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
18. **SRI MOHD. ABDUL JAVEED PASHA,**
Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.
19. **SRI G.SRINIVAS,**
Senior Civil Judge-cum-Asst. Sessions Judge, Nirmal.
20. **SRI K.V.CHANDRA SHEKAR RAO,**
Secretary, District Legal Services Authority, Khammam.
21. **SMT. G.BHANUMATHI,**
Secretary, District Legal Services Authority, Kothagudem.
22. **SMT. R.SREELEKHA,**
Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
23. **SMT. P.SRIVANI,**
Secretary, District Legal Services Authority, Suryapet.
24. **SMT. NASEEM SULTANA,**
Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor, Nizamabad District.
25. **SMT. K.SWAPNA RANI,**
Secretary, District Legal Services Authority, Peddapally.
26. **MISS. SHEETAL D.B.,**
Secretary, District Legal Services Authority, Vikarabad.
27. **SRI C.VIKRAM,**
Secretary, District Legal Services Authority, Jangaon.
28. **SRI MILIND KAMBLE,**
Principal Senior Civil Judge -cum-Assistant Sessions Judge, Siddipet.
29. **SRI K.SURI KRISHNA,**
Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District.
30. **SMT. R.M. SUBHAVALLI,**
XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.
31. **SRI V.SRINIVAS,**
Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at Kukatpally.
32. **SRI K.VENKATESH,**
Secretary District Legal Services Authority, Karimnagar.

33. **SMT. M.KIRAN MAHI,**
Secretary, District Legal Services Authority, Hyderabad.
34. **DR M.RADHA KRISHNA CHAHAVAN,**
Prl. Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Sangareddy.
35. **SRI CH.JITENDHAR,**
Secretary, District Legal Services Authority, Medak.
36. **SRI K.JAYARAM REDDY,**
Senior Civil Judge-cum-Assistant Sessions Judge, Bhupalapally, Jayashankar
Bhupalapally District.
37. **SRI G.PRAVEEN KUMAR,**
Senior Civil Judge, now deputed to work as Registrar (IT)-cum-Central Project
Coordinator), High Court for the State of Telangana at Hyderabad.
38. **SRI G.UDAYA BHASKAR RAO,**
XV Additional Chief Metropolitan Magistrate (for trial of Video Piracy Cases),
Hyderabad.

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